

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/527 /2005

Date 11/08/2008

Assistant Registrar
C.E.S.T.A.T. New Delhi

To :
THE COMMISSIONER OF CUSTOMS, NEW DELHI
ICD, TKD, NEW DELHI
THE COMMISSIONER OF CUSTOMS, NEW DELHI

M/S D M INTERNATIONAL

Appellant

Vs
Respondent

I am directed to transmit herewith a certified copy of Final order No. C/293/08-CUSTOM dated 29.7.08
passed by the Tribunal under Section 129. (B) of the Customs Act. 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar

(Customs Appeal Branch)

Copy to :

1. Respondent

M/S D M INTERNATIONAL

B-2, 38/18, EAST PATEL NAGAR, NEW DELHI
110008

2. Adv. / Consult V.K. Agarwal, B-82, Lajpat Nagar-II,
N. Delhi

3. S.D.R.

4. J.C.D.R.

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indrapuram - 201010, Ghaziabad, D.T. U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14. Easy Service Tax Online Dot Com Pvt. Ltd, 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad - 15

15. Office Copy

16. Guard file


Assistant Registrar
(Customs Appeal Branch)

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No.2, R.K.Puram, New Delhi-110066.
Principal Bench, New Delhi.

C/ 527 of 05

[Arising out of Order-in-Appeal No.CC(A)CSP(87-91)D-II/05
dt.22.3.05 passed by the Commissioner of Customs(Appeals),
New Delhi)

For approval and signature:

Hon'ble Mr. S.S.KANG, VICE PRESIDENT

Hon'ble Mr. RAKESH KUMAR, MEMBER TECHNICAL

-
1. Whether Press Reporters may be allowed to see:
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982?
 2. Whether it would be released under Rule 27 of :
the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not?
 3. Whether their Lordships wish to see the fair :
copy of the order?
 4. Whether order is to be circulated to the :
Department Authorities:
-

CC, ICD, TKD, New Delhi

Appellant

Versus

M/s. D.M.International

Respondent

Appearance

Sh. B.K.Singh, Authorised Departmental Representative(DR) For
appellant

Shri V.K.Agarwal, Adv. For respondent

Coram: Hon'ble Mr. S.S.KANG, VICE PRESIDENT

Hon'ble Mr. RAKESH KUMAR, MEMBER TECHNICAL

Final

Date of decision: 29.7.08

Order No. C/293/08

Per S.S.Kang:

The revenue filed these appeals against the common impugned order whereby Commissioner(Appeals) disposed of the appeals in respect of five assessment orders. Appeal No.527/05 is common appeal filed against all the assessment orders whereas subsequently separate appeals were filed in respect of each assessment order. Therefore, Appeal No.527/05 is dismissed ^{as} infructuous as other appeals covers all the assessment orders separately.

2. After hearing both the sides, the impugned order is set aside and the matter is remanded to the Commissioner (Appeals) vide separate order.

Order dictated in the open Court.

(S.S.Kang)
Vice President

(Rakesh Kumar)
Member Technical

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